



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 350/01035/2015

Date of order: 23.9.2015

Present : Hon'ble Mr. Justice G. Rajasuria, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Sri Prafulla Kumar Mallick,
Son of Late Mathura Mohan Mallick,
Aged about 79 years,
Worked as Ex-Asstt. Teacher of
S.E. Railway Boys School, Adra,
Residing at Gitanjali Park,
Sarat Bose Lane, P.O. - Rajbari,
P.S. - Airport, Kolkata - 700 081.

.. Applicant

- V E R S U S -

1. Union of India
Through the General Manager,
S.E. Railway, 11, Garden Reach Road,
Kolkata - 700 043.
2. Sr. Divisional Finance Manager (Pen),
S.E. Railway,
Adra, Dist - Purulia,
Pin - 723 121.
3. Sr. DPO (Settlement),
Adra, Dist - Purulia,
4. Sr. AFA (Pen),
11, Garden Reach Road,
Kolkata - 700 043.
5. The Branch Manager (Nodal Branch),
United Commercial Branch CPPC,
1st Floor, Somalwa Bhavan, Mount Road Extn.,
Sada Nagpur (NH).

.. Respondents

For the Applicants : Ms. T. Das, Counsel

For the Respondents : None

O R D E R (Oral)

Per Mr. G. Rajasuria, Judicial Member:

Ld. Counsel for the applicant is present.

2. At the time of hearing Ld. Counsel for the applicant would produce a copy of the communication dated 4.9.2015 and submit that as of now the applicant is satisfied with the said communication by the Railways.

3. Accordingly, recording the same, the matter is closed and as prayed by her if the applicant has any further grievance he can file a fresh O.A. for redressal of his grievance.

(Jaya Das Gupta)
MEMBER(A)

(G. Rajasuria)
MEMBER(J)

SP